

Display of details by road construction companies

2284. SHRI S.M. LALJAN BASHA: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether all NHAI road construction contractors are to prominently display full details of their company and ownership at numerous points on the concerned road;

(b) whether it is a fact that road construction companies do not put their details of ownership;

(c) whether it is also a fact that a few monopolies now control major contracts of NHAI and which disguise their contracts;

(d) the steps that would be taken by NHAI to order all contractors to prominently display their details;

(e) whether Government are aware of this lapse of NHAI hitherto; and

(f) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) No provision exists in contract documents for displaying details of contracting agency at various locations on the concerned roads. The display of full details of contracting agency/their ownership is not mandatory. However, display boards are being installed at either end of the project indicating project details, name of implementing agency etc.

(c) No, Sir. The contracts are awarded on competitive bidding basis.

(d) to (f) Do not arise.

Feasibility Study for Beawar-Udaipur Stretch

†2285. DR. PRABHA THAKUR: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether National Highways Authority of India (NHAI) has decided to prepare feasibility study for Beawar-Udaipur stretch; and

(b) the details of the progress made in the regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIAPPA): (a) and (b) Upgradation of Beawar-Udaipur section of NH-8 is not included in any Phase of National Highways Development Project (NHDP) being implemented by NHAI. However, Ministry has decided that if viable, Beawar-Udaipur Section of NH-8 may be upgraded to 4/6 lane on Design Build Finance and Operate (DBFO) basis. Preparation of Feasibility-con-Preliminary Design Report for 4/6 laning of this section has been taken up.

Flyover at NH-24

2286. SHRI RAJNITI PRASAD: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that a flyover at Ghazipur red light on NH-24 is badly needed for smooth flow of traffic;

(b) if so, whether there is any proposal for the same;

(c) the details thereof; and

(d) by when the flyover would be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Yes, Sir.

(b) There is a proposal for construction of three level grade separator at Ghazipur crossing.

(c) The three level grade separator consists of eight lane flyover on NH-24, underpass along road No. 56 & Kondli road and rotary at surface level for right turning movements.

(d) the project is scheduled to be completed by June 2010.

Double-laning of Cuttack-Paradip Road

2287. MS. PRAMILA BOHIDAR:

SHRI B.J. PANDA:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the status of double-laning of Cuttack-paradip road, in Orissa, indicating the time-frame within which it would be completed;

(b) whether this project has been undertaken under PPP mode; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.M. MUNIAPPA): (a) Cuttack - Paradip road is a state road. Government of Orissa is improving this road to 10.0 m wide concrete pavement for an aggregate length of 82 km. for about Rs. 130.0 crore with different sources of funds. Ministry's share is Rs.26.46 crore sanctioned under Central Road Fund (CRF) for about 16.35 km. length and balance is to be financed by M/s Paradip Port Trust, Indian Oil Corporation, Orissa Mining Corporation and State Government of Orissa. The Work is in various stages of progress in different stretches and the target date of completion is August, 2009.

(b) No Sir.

(c) Does not arise.

Hindustan Shipyard Limited

2288. SHRI PENUMALLI MADHU: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the present position of Hindustan Shipyard Limited in respect of taking over by the Defence Ministry; and